

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-3344 (ND)/2019

IN THE MATTER OF

Sonal Batra & Anr.

VS.

M/s. Supertech Ltd.

...FINANCIAL CREDITOR

...CORPORATE DEBTOR

SECTION

Under Section 7 IBC code 2016

Order delivered on 12.12.2019

Coram:

Ch. Mohd. Sharief Tariq

Hon'ble Member (Judicial)

Shri K.K. Vohra

Hon'ble Member (Technical)

For the Petitioner/FC : Mr. M.P Sahay & Ms. Eccha Shukla Advocates

For the Corporate Debtor :

For the IRP :

ORDER

Counsel for the Financial Creditor is present. Registry is directed to issue Notice to the Corporate Debtor. Counsel for the Financial Creditor is directed to issue Private Notice at the registered office address of the Corporate Debtor by all modes and file proof of service alongwith affidavit.

Put up on 03.02.2020

-s=d-

(K. K. VOHRA)
MEMBER (TECHNICAL)

-s=d-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)